

HIGH COURT FOR THE STATE OF TELANGANA : HYDERABAD

MAIN CASE No: SUOMOTU W.P(PIL).No.9 of 2023

PROCEEDING SHEET

S. No.	DATE	ORDER	OFFICE NOTE
01.	13.12.2023	<p><u>CJ & JAK, J</u></p> <p><u>SUOMOTU W.P(PIL).No.9 of 2023</u></p> <p>Mr. Harender Pershad, learned Special Government Pleader attached to the office of learned Advocate General for the respondents.</p> <p>This public interest litigation has been registered on the basis of a news item published in Times of India English daily Newspaper, Hyderabad City Edition dated 11.12.2023.</p> <p>In the aforesaid news item, it has been stated that 10 kids go missing in the State of Telangana everyday and about 4,000 children remain untraced. It has further been stated that the State of Telangana has been ranked eighth nationwide in the count of missing children and as many as 654 children including 391 girls, who went missing in 2022, have not been traced.</p> <p>Issue notice to the respondents.</p> <p>Mr. Harender Pershad, learned Special Government Pleader attached to</p>	<p>Transferred to i/o folder, before corrections, if any.</p>

the office of learned Advocate General
accepts notice on behalf of all the
respondents.

CJ (AAJ)

JAK, J

KL

